

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP 198 of 2016(CP 3 of 2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 2013

| S.NO.  | NAME (CAPITAL LETTERS)  | DESIGNATION         | REPRESENTATION                        | SIGNATURE |
|--------|---|---------------------|---------------------------------------|-----------|
| 1.     | Sudhir Mehle<br>with Priyam Gandhi  | Advocate            | Resp no. 38                           |           |
| 2.(60) | Mr. Nikunt K. Raval   | Advocate            | Resp No. 28                           |           |
| 3.     | Mosam k. Shah   | Advocate            | Applicant                             |           |
| 4.     | SHIVANI VORA<br>on behalf of MIS<br>Jiveli & GUPTA<br>&<br>PARITOSH GUPTA | ADVOCATE            | Rep 1-7<br><del>Resp 8-17</del>       |           |
|        |   | Advocate            | Resp 8-17<br>19-24<br>27, 29, 31 & 37 |           |
|        |   | <del>ADVOCATE</del> | Res 1-7                               |           |
| 5.     | Ashwarya Reddy  |                     |                                       |           |

The Parties are represented through their respective Counsel(s).

6. On the request of ~~learned~~ Counsel for the Respondent, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter for final hearing on 25.10.2019.

[PRASANTA KUMAR MOHANTY]  
MEMBER (TECHNICAL)

[HARIHAR PRAKASH CHATURVEDI]  
MEMBER (JUDICIAL)

Dated this the 30th day of September, 2019.